

2011
HIGH COURT, APPELLATE SIDE,
CALCUTTA

NOTIFICATION

No. 4740 –R (JS)

Dated, Calcutta, 12TH May, 2011

In terms of Notification No. 3327-R (JS) dated 12.04.2011 it is notified for information that the following Judicial Officers will come under the zone of consideration for promotion in the cadre of District Judge (Entry Level) through Normal Promotion, 2011, provisionally subject to fulfilment of eligibility criteria in such manner as Hon'ble Court will deem fit and proper and subject to the result of the cases pending before the Hon'ble Supreme Court in Malik Mazahar sultan Case (Civil Appeal No. 1867 of 2006), the Writ Petition filed by the West Bengal Judicial Service Association (W.P. © No. 46/2007) and All India Judges' Case (W.P. © 1022 of 1989), now pending in the Hon'ble Supreme Court of India.

Further information to all eligible candidates will follow in due course.

| SL. NO. | NAME OF THE OFFICERS | PRESENT PLACE OF POSTING |
|---------|--|---|
| 1. | Shri Tapan Maiti | ADJ, FTC-1, Bichar Bhawan, City Sessions Court, Kolkata |
| 2. | Shri Sibasis Sarkar | ADJ, FTC-5, Malda |
| 3. | Shri Shyamalendu Ghosal | ADJ, FTC-1, Howrah |
| 4. | Shri Sandipan Bandyopadhyay | ADJ, FTC, Ghatal, Paschim Medinipur |
| 5. | Shri Subodh Kumar Batabyal | ADJ, FTC-2, Malda |
| 6. | Shri Subhabrota Chowdhury | ADJ, FTC-4, Bichar Bhawan, City Sessions Court, Kolkata |
| 7. | Shri Abani Kanta Laha | ADJ, FTC-2, Bichar Bhawan, City Sessions Court, Kolkata |
| 8. | Shri Tapan Kumar Sinha-1 | ADJ, FTC-6, Bichar Bhawan, City Sessions Court, Kolkata |
| 9. | Smt. Jayanti Ray (Moitra) | ADJ, FTC, Bishnupur, Bankura |
| 10. | Shri Pulak Kumar Kundu | ADJ, FTC-2, Siliguri, Darjeeling |
| 11. | Gulam Nabi | ADJ, FTC-1, Rampurhat, Birbhum |
| 12. | Smt. Rita Mukherjee (Das) | ADJ, FTC-4, Jangipur, Murshidabad |
| 13. | Shri Muktipada Mondal | ADJ, FTC-1, Burdwan |
| 14. | Shri Gour Sundar Banerjee | ADJ, FTC-1, Arambagh, Hooghly |
| 15. | Shri Partha Pratim Das | ADJ, FTC-2, Jangipur, Murshidabad |
| 16. | Smt. Jayati Bhattacharyya (Das) | ADJ, FTC-2, Bongaon, North 24-Parganas |
| 17. | Shri Jayanta Chakraborty | ADJ, FTC-2, Contai, Purba Medinipur |
| 18. | Quazi Safiur Rahaman | ADJ, FTC-3, Paschim Medinipur |
| 19. | Smt. Subrata Hazra (Saha) | ADJ, FTC-2, Basirhat, North 24-Parganas |
| 20. | Shri Pulak Kumar Tewari | ADJ, FTC-2, Kandi, Murshidabad |
| 21. | Shri Somnath Mukherjee | ADJ, FTC, Tehatta, Nadia |
| 22. | Shri Indranil Adhikari | ADJ, FTC-1, Barrackpore, North 24-Parganas |

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| 23. | Shri Arup Basu | ADJ, FTC, Raghunathpur, Purulia |
| 24. | Shri Samiran Dutta | ADJ, FTC, Mathabhanga, Cooch Behar |
| 25. | Shri Shyamal Kumar Biswas | ADJ, FTC-1, Berhampur, Murshidabad |
| 26. | Shri Dwijendranath Roy Barman | ADJ, FTC-2, Alipurduar, Jalpaiguri |
| 27. | Shri Debashis Halder | ADJ, FTC-1, Dinhata, Cooch Behar |
| 28. | Shri Subhra Sankar Bhatta | ADJ, FTC-10, Alipur, South 24-Parganas |
| 29. | Shri Asish Kumar Das | ADJ, FTC, Kakdwip, South 24-Parganas |
| 30. | Shri Dharani Adhikary | ADJ, FTC-1, Jalpaiguri |
| 31. | Shri Pallab Kr. Ray Chowdhury | ADJ, FTC-2, Suri, Birbhum |
| 32. | Shri Manoj Kumar Sarma | ADJ, FTC-3, Siliguri, Darjeeling |
| 33. | Shri Debasish Bandopadhyay | ADJ, FTC-8, Bichar Bhawan, City Sessions Court, Kolkata |
| 34. | Shri Amalendu Bhawmick | ADJ, FTC-2, Sealdah, North 24-Parganas |
| 35. | Shri Debasish Dutta | ADJ, FTC-1, Cooch Behar Sadar |
| 36. | Shri Rabindra Nath Malik | ADJ, FTC-3, Bichar Bhawan, City Sessions Court, Kolkata |
| 37. | Shri Swadesh Ranjan Roy | ADJ, FTC-1, Paschim Medinipur |
| 38. | Shri Karna Prosad Burman | ADJ, FTC-1, Baruipur, South 24-Parganas |
| 39. | Shri Tapan Kumar Sinha-II | ADJ, FTC-2, Barrackpur, North 24-Parganas |

All the above eligible Judicial Officers are directed to send 10 copies of their contested judgements, 5 Civil and 5 Criminal cases, in triplicate, delivered during 2011 (if not available, the judgements delivered during holding of previous Court may be sent) by 30.05.2011.

By Order

Sd/-

**Registrar (Judicial Service),
High Court, Appellate Side**